

HIGH COURT OF SIKKIM


CASES INSTITUTED AND DISPOSED IN THE FOURTH QUARTER OF THE YEAR 2023

Name of the High Court	Quarter	Cases brought forwarded from the previous quarter (Nos.) (Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposed of cases (Nos.) (Civil/Criminal)			Pending cases at the end of the Quarter (Nos.)		
		Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)
High Court of Sikkim	IV	120	36	156	35	24	59	30	07	37	125	53	178

ANNEXURE-II

STRENGTH OF JUDGES

Total Sanctioned Strength (III Qtr.)	Total Working Strength (III Qtr.)	Vacancy
03	03	Nil

Verified by:

 Joint Registrar-cum-Reader
 High Court of Sikkim
 Gangtok
 29/01/2024

